

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

**CP No. 16/155/2016**

**PRESENT: SMT. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2017**

**NAME OF THE COMPANY:** M/s SIG Sauer (India) Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 621A

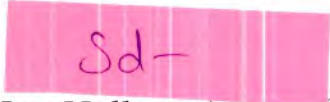
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s) :	Mr. Rohit Jain, Advocate		
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	For the Respondent (s) :	Mr. Manish Raj, CP, ROC Delhi		
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**ORDER**

To come up for hearing on 20<sup>th</sup> September, 2017.

  
**(Ina Malhotra)  
Member (J)**

(Lekh Raj Singh)